

MANIPUR **GAZETTE**
सत्यमेव जयते

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 158**Imphal, Thursday, July 23, 2026****(Sravana 1, 1948)**

**GOVERNMENT OF MANIPUR
SECRETARIAT : MAHUD DEPARTMENT**

ORDERS BY THE GOVERNOR : MANIPUR

Imphal, 20th June, 2026

No. Srv-406/1/2021-MAHUD-MAHUD: In supersession of all previous orders issued in this regard, the Governor of Manipur, in exercise of the powers conferred under Section 14 & 17 of the Manipur Town & Country Planning Act, 1975, is pleased to appoint the Hon'ble Minister-in-charge of MAHUD, Manipur, as the Chairman, Planning and Development Authority (PDA), Manipur till the appointment of a new Chairperson with immediate effect and until further notice.

By orders and in the name of the Governor,

LAISHRAM GEETCHANDRA SINGH,
Joint Secretary (MAHUD),
Government of Manipur.